

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 206
CAA-26/ND/2020**

IN THE MATTER OF:

**M/s. K.R. Equipments Pvt. Ltd. and
M/s. Cleanauto Solutions Pvt. Ltd.**

...PETITIONER

Section

Under Section 230-232

**Order delivered on 07.09.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner

For the RD/OL

For the Income Tax Department

:Mr. Praveen Kumar Mittal, Adv.

:Ms. Tania Sharma, Adv.

:Mr. Shailendra Singh, Adv.

ORDER

Heard the submissions made by the Learned Counsel for Petitioner as well as Learned Counsel for RD/OL. The Learned Counsel for RD/OL has prayed for time. Time has been granted and let this matter be listed on 11.09.2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**

(Meenu)